

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 229 of 2012 & IA No.368 of 2012

Dated : 5th October, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Reliance Infrastructure Ltd. ... Appellant(s)
Versus

Maharashtra Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s): Mr. J.J. Bhatt, Sr. Adv.
Ms. Anjali Chandurkar
Mr. Hasan Murtaza
Mr. Aditya Panda
Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
for R-1
Mr. Krishnan Venugopal Sr. Adv.
Ms. Anusha Nagarajan
Ms Prerna Priyadarshini for R.2

ORDER

The learned counsel for the Appellant is filing the Written Submissions today in the Registry after serving copy on the other side.

The learned counsel for the Respondent Nos. 1 & 2 submits that they will be filing their respective Written Submissions on 07.10.2013 after serving copy on the other side.

Judgment is Reserved.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson